

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3953

ANSWERED ON:06.08.2014

ACCOMMODATION FOR GOVERNMENT EMPLOYEES

Boianapalli Shri Vinod Kumar;Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of Government employees in the waiting list of Government accommodation, type-wise;
- (b) the average time taken to provide Government accommodation to employees, type-wise;
- (c) whether the Government proposes online allotment of Government accommodation to ensure transparency and speed; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a): The details of type-wise unified waiting list (both initial and change) for Government accommodation in Delhi as on 30.07.2014 are at Annexure-I.

(b) to (d): The Directorate of Estates has already introduced an online system of allotment called 'Automated System of Allotment (ASA)' under the Government Accommodation Management System (GAMS) to ensure complete transparency, speedy allotment, higher occupancy of houses and to enable the applicant to get houses of their choice. In this system, list of all vacant houses and also the waiting list is placed on the website of this Directorate and the applicants are required to give their option for up to 20 (twenty) houses of their choice in order of priority keeping in view their seniority. The applicant is allotted the house chosen by him/her, if nobody senior to him/her is waiting for that house. Keeping in view of the above, it is not possible to prescribe an average time-frame for allotment of Government accommodation to an employee. The commencement dates of ASA in different house types are at Annexure-II.